

Sixteenth Loksabha

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Title: Need to protect the interests of domestic poultry industry.

SHRI P.R. SUNDARAM (NAMAKKAL): I would like to register my deep concern about the report of the Law Commission against poultry industry in the country. The commission's report aims at destroying the poultry industry in Tamil Nadu. Namakkal is one of the districts in the state in which poultry is one of the main industries employing thousands of people directly and indirectly. Approximately, 5 crore eggs are being exported every month from Namakkal district alone. At present, the Law Commission has submitted its Report No. 269 titled 'Transportation and House-keeping of Egg-laying hens (layers) and Broiler Chickens'

In this report, it is assumed that on the ground of ethical treatment to animals, the Government is keen to destroy domestic poultry industry so as to allow international companies into this field. Particularly, the recommendation of the Law Commission in chapter IV of its report for amendment in the provisions of the Prevention of Cruelty on Animals Act to provide for stringent punishment will totally eradicate the industry. Therefore, I urge the Government to reject the recommendations of the report submitted by the Law Commission so as to protect the domestic poultry industry.